

STATEMENT

Sl. No. Particulars	Energisation			World Bank assistance (in US \$ million)		
	1991-92	1992-93	1993-94	1991-92	1992-93	1993-94
(A) Bihar Public Tubewells Project (Bihar)						
1. New Tubewells	6	34	38	0.989	4.370	0.339
2. Modernisation	12	260	295			
3. Rehabilitation	197	1673	364			
(B) West Bengal Minor Irrigation Project (West Bengal)						
1. High Discharge Tubewells	142	263	101	15.447	1.659	11.632
2. Medium Discharge Tubewells	59	58	38			
3. Low Discharge Tubewells	182	311	196			
4. Shallow Tubewells	378	693	348			

[Translation]

Oilfields to Private Sector

1505. SHRI JAGMEET SINGH BRAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have handed over Panna, Mukta and Tapti Oilfields of Western Coast and Ravva Oilfields of Eastern Coast to the private sector organisations for future operation;

(b) if so, whether the Oil and Natural Gas Corporation Limited has already spent a large amount and time on these projects for their development;

(c) if so, whether there is a report regarding successful maximum production by these projects;

(d) if not, the facts in this regard;

(e) whether any criterion has been fixed by the Government to hand over the oilfields of the country to the private organisations;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Government have signed production sharing contracts for the development of these fields with ONGC and pvt. companies.

(b) to (d) ONGC had partially developed the Panna, Mukta and Ravva fields. Mid and South Tapti fields have not been developed yet.

(e) and (f) The criteria adopted for selection of successful bidder for awarding of the fields are:

- Technical and financial competence of the company
- Minimum work programme given by the company
- Commercial terms offered to Govt.
- Past experience of the bidders.

(g) Does not arise.

[English]

Custodial Deaths

1506. SHRI SHRAVAN KUMAR PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of cases of custodial deaths have come to light during the past six months in Delhi;

(b) if so, the details thereof; and

(c) the steps taken to check such crimes?

THE MINISTER OF STATE OF THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) and (b) Only one case of custodial death has been reported during the past six months in Delhi.

One Rajesh @ Montoo @ Suresh died while in police custody at Police Station Mangolpuri. A case u/s 304 IPC at police station Mangolpuri has been registered six police officials have been placed under suspension, one of who was arrested by the Crime Branch.

(c) Instructions have been reiterated that persons in custody shall be treated in accordance with the law and that resort to coercive method shall not be made. Strict action, including criminal prosecution, is taken whenever any police official is found indulging in torture or held responsible for a custodial death.

Special inputs have been introduced in the "induction" and 'in-service' training programmes to sensitize police officers about using scientific methods of investigation.

Interrogation rooms are being relocated to make them more visible and bring them close to the reporting rooms so as to minimise scope for violation of these instructions.

[Translation]

Petroleum Products

1507. SHRI B.L. SHARMA PREM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a large number of foreign companies have been given permission to sell petroleum products in the country;

(b) if so, the names of these companies; and

(c) the steps taken by the Government to assess the quality of the petroleum products?